

(b) whether the offer of these two companies meet the Government's objections to the present Refinery agreements; and

(c) if not, the steps being taken by Government in this direction?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE):

(a) Yes, Sir.

(b) and (c). The proposals are under detailed examination.

Violation of Provisions of Companies Act by Companies

863. **SHRI NIHAR LASKAR :** Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there has been a large number of violations of Company Law Provisions by the Companies during the last three years;

(b) if so, the number of prosecutions launched during this period; and

(c) the names of the companies against which prosecutions have been launched during the year 1971-72?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Amendment to Companies Act

864. **SHRI NIHAR LASKAR :**
SHRI SHRIKISHAN MODI :
Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether some changes are proposed to be made in the Companies Act;

(b) if so, the salient features of the proposed amendments; and

(c) when a Bill to this effect is expected to be introduced in Parliament ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) Yes, Sir.

(b) and (c) . It is proposed to introduce the Companies (Amendment) Bill, 1972 very shortly in the current session of Parliament.

Border Road Development Board Pioneers

865. **SHRI R.V. BADE :** Will the Minister of DEFENCE be pleased to state :

(a) the number of Border Road Development Board pioneers whose services are likely to be dispensed with during the next six months;

(b) the number of casual labourers engaged daily by the said Board; and

(c) whether alternative jobs have been arranged for the pioneers whose services are dispensed with?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) The services of about 1500 Pioneers of the Border Roads Organisation are likely to be dispensed with during the next 6 months.

(b) The average number of casual labourers engaged daily during the month of May 1972 is 57198.

(c) Efforts will be made to provide alternative jobs for the Pioneers whose services are dispensed with.